

(vi) Section 108 of Indian Railways Act has been amended enhancing the punishment for unauthorised pulling of alarm chain to Rs. 250 and to an imprisonment of either description which may extend to 3 months; and

(vii) The Intelligence Branch of the Railway Protection Force, in conjunction with the police keeps close surveillance on the criminals operating on Railways and passes on any intelligence collected, to the Distt. Police or the Government Railway Police concerned.

#### New Aerodromes

2230. { Shri A. V. Raghavan:  
Shri Pottekatt:

Will the Minister of Transport and Communications be pleased to state:

(a) the places where new aerodromes have been established after the reorganisation of States;

(b) the names of places where new aerodromes are proposed to be established during 1963-64; and

(c) whether there is any proposal to acquire any private airstrips and to develop them into full fledged aerodromes?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin): (a) Since 1956, new aerodromes have been constructed by the Civil Aviation Department at Kandla, Phoolbagh, Tuliha, Udai-pur, Malda and Behala.

The aerodromes at Kulu, Port Blair, Panna, Satna and Muzaffarpur were taken over by the Civil Aviation Department from State Governments/Local Administration, after 1956.

(b) Construction of an aerodrome at Khajuraho is expected to be taken up during 1963-64. The aerodromes at Raxaul and Jogbani are under construction.

(c) No, Sir The Civil Aviation Department has no such proposal.

#### Japanese Type of Cultivation

2231. { Shri Ulaka:  
Shri Dhuleshwar Meena:

Will the Minister of Food and Agriculture be pleased to state:

(a) the total acreage of land brought under Japanese type of cultivation during 1962-63;

(b) the increase in the output of foodgrains as a result of such cultivation;

(c) whether annual prize has been fixed for best Japanese type of cultivation in the country; and

(d) if so, the village which stood first and was awarded prize during 1961-62?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). The required information will be available with the States only after the close of the agricultural year 1962-63 i.e. by the end of June, 1963 and will be laid on the Table of the Sabha as soon as it is received from them.

(c) No.

(d) Does not arise.

#### Development of Cotton in Maharashtra

2232. Shri D. S. Patil: Will the Minister of Food and Agriculture be pleased to state:

(a) whether any scheme has been submitted by Government of Maharashtra for the development of improved variety of cotton (long staple) for 1963-64; and

(b) if so, the nature of the assistance to be given by the Centre therefor?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) The Government of Maharashtra have submitted two schemes to the Central Government,